

NATIONAL COMPANY LAW TRIBUNAL
PRINCIPAL BENCH
NEW DELHI

C.P NO. 129(ND)/2016

CA NO.

CORAM:

PRESENT: CHIEF JUSTICE M. M. KUMAR
Hon'ble President

SH. R.VARADHARAJAN
Hon'ble Member (J)

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE PRINCIPAL BENCH OF
THE NATIONAL COMPANY LAW TRIBUNAL ON 02.05.2017**

NAME OF THE COMPANY

Mr. Amar Pal Singh
V/s.

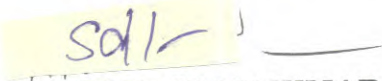
M/s. Manila Resorts Pvt. Ltd. & Ors.

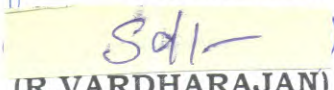
SECTION OF THE COMPANIES ACT: 241/242

S.NO.	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
1.	ADITYA NAYYAR	ADV.	RESPONDENT NO.4	Nayyar
2.	APAR GUPTA	ADV.	RESPONDENT. No.1	Apar Gupta
3.	GIARIMA JAIN	ADV.	RESPONDENT. No.1	Garima
4.	S. Janani	Adv.	Respondent No.2	Janani
5.	MUNAWWAR NASEEM	Adv.	PETITIONER	Megha
6.	MEGHA SRIVASTAVA	Adv.	"	
7.	ROHIT DHINGRA	Adv.	Respondent No.1 - <u>ORDER</u>	Jee

Cost paid.

On the request made by the learned counsel for the parties, the hearing is deferred to 12th July, 2017.


(CHIEF JUSTICE M.M.KUMAR)
PRESIDENT


(R.VARDHARAJAN)
MEMBER(JUDICIAL)

02.05.2017
V.Sethi